

(b) the reasons for their lagging behind in unveiling 4G services when private players have already started the services; and

(c) whether there are any plans to tieup with private players, if so, the details thereof?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) to (c) Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) have informed that presently there is no plan to start 4G services.

Misuse of social media platforms

680. DR. T.N. SEEMA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has received complaints regarding a prominent company abusing its net dominance in many instances related to business, economy and other political affairs, if so, the details thereof;

(b) whether Government has initiated any investigation against the said company in this regard;

(c) if so, the status thereof and the action taken/proposed to be taken against the company; and

(d) the response of the Government towards the fact that misuse of social media platforms can also influence business, economy and other political affairs?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) to (c) One complaint was received in the Department of Telecommunication (DoT) regarding extra charging of Voice over Internet Protocol (VoIP) calls made through some of the Over The Top (OTT) services (like WhatsApp, Skype, Viber etc.) by Airtel, from its customers.

Airtel had reported exclusion of VoIP from its internet/data packs or plans and applicability of standard data rates to it effective from 23.12.2014 which was subsequently withdrawn by it w.e.f. 26.12.2014.

In the direction of firming up the Government's view on the issue of Net Neutrality, DoT has received inputs from Telecom Regulatory Authority of India (TRAI) consultation process & DoT's internal committee report.

(d) In order to help Government Ministries/Departments in meaningful engagement with the citizen & other stakeholders through Social Media on various issues, Department of Electronics & IT (DeitY) has notified "Framework & Guidelines for use of Social Media for Government Organisations".

New initiatives by BSNL

681. SHRI T. RATHINAVEL: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether BSNL added 8 lakh new mobile subscribers in almost a month's time after the launch of free roaming service for its customers in June this year;

(b) whether the landline segment of BSNL has turned positive after the free night calling scheme was introduced;

(c) whether 1.52 lakh subscribers used Mobile Number Portability (MNP) to switch to BSNL while 1.20 lakh users ported out, leading to net addition of 30,000 users *via* MNP; and

(d) whether BSNL is also considering to come out with some sops for its mobile users soon, if so, the details thereof?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) Details of net addition/deletion of number of mobile subscribers in the network of Bharat Sanchar Nigam Limited (BSNL) from June, 2015 to September, 2015 are given below:

Month	Wireless subscribers	
	Number of Mobile Subscribers	Net addition(+)/deletion(-)
June, 2015	77,356,707	-269,838
July, 2015	77,836,484	479,777
August, 2015	78,649,374	812,890
September, 2015	79,697,902	1,048,528

(b) After the free night calling scheme, BSNL has added 4,99,821 landline connections and 10,60,490 connections have been disconnected. However, revenues from landline have remained almost consistent. The details of revenues for past four months for landline is given below: